GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1858 TO BE ANSWERED ON 12.02.2021

FEMALE JUVENILE HOMES

1858. MS. LOCKET CHATTERJEE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of shelter homes and female juvenile homes currently functional across the country along with the number of children and women residing in them, State-wise including West Bengal;
- (b) whether the Government has taken note of any incidents of torture and sexual exploitation of children at shelter homes, if so, the details thereof along with the number of such cases reported during the last three years, State/UT-wise including West Bengal; and
- (c) the steps taken by the Government for protection and welfare of children at such homes/institutions?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a): The total number of Child Care Institutions (CCIs) (including Observation Homes, Special Homes and Place of Safety for children in conflict with law), State/UT-wise including West Bengal, along with the number of children residing in them, supported under the Child Protection Services (CPS) is at **Annexure-I**, as per information furnished by the State/UT.
- (b) & (c): The Juvenile Justice (Child and Protection of Children) Act, 2015 (JJ Act) and the Juvenile Justice (Care and Protection of Children) Model Rule, 2016 framed thereunder mandate regular monitoring and inspection of CCIs. The primary responsibility of execution of the Act rests with the States/UTs.

Under the Commission for Protection of Child Rights Act, 2005, the National Commission for Protection of Child Rights (NCPCR) and State Commissions for Protection of Child Rights (SCPCR) have been established, to oversee the implementation of the JJ Act. As informed by the National Commission for Protection of Child Rights (NCPCR), number of complaints received in NCPCR relating to torture/violence and sexual exploitation of children in CCIs during the last three years, i.e., 2017-18, 2018-19 & 2019-20, State/UT-wise including West Bengal details are at **Annexure-II.**

Ministry has asked States/UTs to ensure regular monitoring and supervision of CCIs at the level of District Magistrates/Deputy Commissioners. An advisory has also been issued to the States/UTs recommending action to be taken in case of disruption to the life of children in case of any untoward incidence of abuse in CCIs.

Annexure referred in reply to part (a) of the Lok Sabha Unstarred Question No.1858 for answer on 12.02.2021 raised by Ms. Locket Chatterjee regarding "Female Juvenile Homes".

The total number of shelter homes and CCIs (including Observation homes, Special Homes and Place of Safety for children in conflict with law), State/UT-wise including West Bengal along with the number of children residing in them being supported under the CPS is as follows during the current financial year 2020-2021:

	State/UT	Institutional Care [Homes]		Open Shelters		Specialised Ado ption Agencies	
S. No.				No. Assis ted	Beneficiari es		
1	Andhra Pradesh	72	2745	6	145	14	122
	Arunachal Pradesh	5	185	0	0	1	10
3	Assam	42	1464	6	82	19	78
4	Bihar	26	1286	0	0	13	132
5	Chhattisgarh	66	1971	9	79	12	119
6	Goa	20	557	2	225	2	16
7	Gujarat	59	1610	2	45	13	125
8	Haryana	31	1546	14	414	7	57
9	Himachal Pradesh	32	1208	3	48	1	8
10	Jammu and Kashmir	17	823	0	0	2	0
11	Jharkhand	41	1466	5	125	12	92
12	Karnataka	87	3012	35	912	31	379
13	Kerala	29	452	4	74	11	65
14	Madhya Pradesh	65	2426	9	340	26	210
15	Maharashtra	77	3361	7	175	18	180
16	Manipur	46	1392	16	355	9	98
17	Meghalaya	44	868	4	150	4	5
18	Mizoram	45	1178	0	0	7	26
19	Nagaland	37	642	3	113	4	15
20	Orissa	94	6833	12	296	27	263
21	Punjab	19	604	0	0	6	77
22	Rajasthan	95	4418	20	331	21	211
23	Sikkim	16	496	4	64	4	20
24	Tamil Nadu	198	12864	11	275	20	200
25	Tripura	24	730	4	58	6	44
26	Uttar Pradesh	75	4092	20	487	25	386
27	Uttarakhand	23	438	3	75	5	11
	West Bengal	70	4010	37	925	25	322
29	Telangana	40	1306	0	0	11	320
30	Andaman & Nicobar	10	401	-	0	2	10
31	Chandigarh	6	277	0	0	2	20
32	Dadra and Nagar Hav eli	0	0	1	25	1	10
33	Daman and Diu	1	25	-	0	-	0
34	Lakshadweep	-	0	-	0	-	0
	Delhi	28	1196	9	254	3	50
36	Puducherry	25	906	1	15	2	35
	Total	1565	66788	247	6087	366	3716

Annexure referred in reply to part (b) of the Lok Sabha Unstarred Question No.1858 for answer on 12.02.2021 raised by Ms. Locket Chatterjee regarding "Female Juvenile Homes".

State/UT-wise number of complaints received in NCPCR relating to torture/violence and sexual exploitation of children in CCIs during the last three years, i.e., 2017-18, 2018-19 & 2019-20

Sr. No	Name of the State/UT	2017-18	2018-19	2019-20	Total
1	Andaman & Nicobar Islands				
2	Andhra Pradesh			1	1
3	Arunachal Pradesh				
4	Assam	1	1		2
5	Bihar		3	1	4
6	Chandigarh				
7	Chhattisgarh				
8	Dadra and Nagar Haveli				
9	Daman and Diu				
10	Delhi	2	4	1	7
11	Goa				
12	Gujarat				
13	Haryana		2		2
14	Himachal Pradesh				
16	Jharkhand				
17	Karnataka			1	1
18	Kerala				
19	Lakshadweep				
20	Madhya Pradesh		3	1	4
21	Maharashtra		1		1
22	Manipur				
24	Meghalaya Mizoram				
25	Nagaland				
26	Orissa		1	1	2
27	Puducherry		1		
28	Punjab				
29	Rajasthan		1	1	2
30	Sikkim		1	1	_
31	Tamil Nadu				
-					
32	Telangana				
33	Tripura				1.4
34	Uttar Pradesh	3	9	2	14
35	Uttarakhand				
36	West Bengal				
36	Others (J & K)		1		1
	Total	6	26	9	41